

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:856

ANSWERED ON:10.12.2013

POSSESSION OF ID DOCUMENTS BY FOREIGNERS

Abdulrahman Shri ;Pradhan Shri Amarnath

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some Bangladeshi Nationals were apprehended at Indo-Bangladesh border by BSF personnel and some vital documents like PAN Card, AADHAR card etc. were found in their possession;

(b) if so, the details thereof and the reaction of the Government thereto;

(c) whether there are also reports that some illegal immigrants have got themselves registered in the National Population Register; and

(d) if so, the details thereof and the corrective measures taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b) : As per Information available, 17 Bangladeshi nationals were apprehended by BSF during 2013 (upto 30.11.2013) who were In possession of documents like Aadhar, Pan Card, Voter Identity card and Driving licence. All Bangladeshi nationals along with seized documents were handed over to concerned Police Station after lodging FIRs. As and when such instances are detected, the concerned State Governments/Union Territory Administrations take necessary action as per provisions of law.

(c) to (d) : The National Population Register (NPR) contains information on specific characteristics of all usual residents in the country, which includes citizens as well as non-citizens. The NPR is the first step towards creation of a National Register of Indian Citizens. The process of creation of NPR includes steps like house to house enumeration by designated government officials, collection of biometrics in the presence of government official, de-duplication based on the biometrics, process of social vetting by publishing the Local Register of Usual Residents (LRUR) In the local areas for Inviting objections and claims, placing LRUR before the Gram Sabha/Ward Committee, disposal of claims and objections by revenue officials like Patwari, Tehsildars and Collectors/DMs designated as the Local Registrars, Sub- district Registrar and District Registrars, respectively. However, this does not preclude the raising of claims/ objections by law enforcement agencies or by the Registrars suo moto. In sensitive areas, State/UT Governments could take up additional measures for verification and will be free to involve the local Police Stations or the Village Chowkidars in the process of verification. Hence, all the steps have been taken to ensure that only genuine residents are included in NPR.